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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ **W.P.(C) 8705/2019 & CM APPL. 36026/2019**

M/S VENUS RECRUITER PRIVATE LIMITED ..... Petitioner

Through: Mr. Kapil Sibal, Senior Advocate  
with Ms. Misha Rohatgi, Ms. Anusha  
Nagarajan and Ms. Aarushi Tiku,  
Advocates. (M:9899705974)

versus

UNION OF INDIA AND ORS. .... Respondents

Through: Mr. Anurag Ahluwalia, CGSC and  
Mr. Abhigyan Siddhant, Advocate  
with Dr. Sunil Kumar, Insolvency and  
Bankruptcy Board of India (IBBI).  
(M:9811418995)

Mr. Vijayendra Pratap Singh, Mr.  
Aman Sharma and Mr. Samarth K.  
Luthra, Advocates for R-3.

Mr. Manmeet Singh and Mr. Anugrah  
Robin Frey, Advocate for R-4.

**CORAM:**

**JUSTICE PRATHIBA M. SINGH**

**ORDER**

% **03.11.2020**

1. This hearing has been done by video conferencing.
2. Mr. Kapil Sibal, Id. Senior Counsel, Mr. Anurag Ahluwalia, Id. CGSC and Mr. V.P. Singh, Id. counsel have addressed their submissions. Arguments heard. Judgment reserved.

**PRATHIBA M. SINGH, J.**

**NOVEMBER 3, 2020/dk/A**